

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

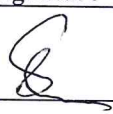
PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

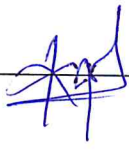
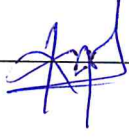
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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.322/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	CCI Logistics Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Dhananjaya naidu	Counsel for petitioner (CCI)	9704475339	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	A/v.	770228282	
Kopal Sharraf			

ORDER

Learned counsel Mr.K.Dhananjaya Naidu present for Petitioner. Learned counsel Mr.Avinash Desai & Ms.Kopal Sharraf present for Respondent.

Mr. Avinash Desai filed vakalat for Respondent.

Respondent shall file counter if any, within one week serving copy in advance to the petitioner and file proof of service.

List the matter on 30.08.2018


MEMBER JUDICIAL